

Central Government or State Government may appoint for the purposes of any case or class of cases, a person who has been in practice as an advocate for not less than 10 years as a Special Prosecutor. A Special Public Prosecutor can be appointed even if Public Prosecutors are available.

#### **Manufacture of Telecommunication Equipment in Joint Sector**

@1142-C. SHRI B. KRISHNA MOHAN: Will the PRIME MINISTER be pleased to state:

(a) whether there are suggestions to permit the Joint Sector to manufacture equipment for the Telecommunications Department, in view of the inability of Public Sector to meet the demand; and

(b) whether Government propose to encourage Joint Sector ventures to assist in the field of telecommunications, and if not, what are the reasons therefor?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS (SHRI M. S. SANJEEVI RAO): (a) Suggestions have been received to permit manufacture of telecommunication equipment in the Joint Sector.

@Previously unstarred Question 1345 transferred from the 9th May, 1983.

(b) Manufacture of telecommunication equipment is presently reserved for the public sector under the Industrial Policy Resolution 1956. However, as telecommunication equipment need a variety of components, Joint Sector/Private Sector units are being encouraged to assist in the field of telecommunications by undertaking components manufacture.

#### **Construction of power projects in Libya**

@@1142-D. SHRI ABDUL REHMAN SHEIKH: Will the Minister of INDUSTRY be pleased to state the number of power projects undertaken and completed by India in Libya and other countries with details in each case of losses incurred and profits made?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI): Among the Indian companies, BHEL as executed some power projects abroad. A statement showing the details of the projects executed by BHEL in the three years between 1979-80 and 1981-82 and the profit earned or loss incurred on them is attached.

@@Previously unstarred Question 1445 transferred from the 9th May, 1983.

#### **Statement**

##### **Construction of Power Projects by BHEL Abroad**

Name of the product/project	Country to which Exported	Profit/Loss in Rs. lakhs (Upto 81-82)
1	2	3
Tripoli West Power Station . . . . .	Libya	- 2304
Wadi Jizan Project . . . . .	Saudi Arabia	+ 532
Morogoro Transformers Project . . . . .	Tanzania	- 13
State Fuel & Power Corporation . . . . .	Zanzibar/Tanzania	- 39.98
Kulekhani Hydro Electric Project . . . . .	Nepal	+ 17.85